

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1963

ANSWERED ON:04.12.2014

MERGER OF HYDRO POWER GENERATING COMPANIES

Boianapalli Shri Vinod Kumar;Kambhampati Dr. Hari Babu;Poddar Smt. Aparupa

**Will the Minister of POWER be pleased to state:**

(a) whether there is any proposal under consideration of the Government to merge all public sector hydro power generating plants/companies with NHPC;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps to be taken by the Government in this regard and to increase the generating capacity of Hydro power in the country?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : Presently, there is no proposal to merge the public sector hydro power plants/companies.

(c) : As regards steps taken by the Government to increase the generating capacity of Hydro Power in the country, a target of 10,897 MW hydro capacity addition has been fixed for the 12th Plan. Other steps, inter-alia, include encouragement through Hydro Power Policy, National Resettlement & Rehabilitation Policies, National Tariff Policy etc. Further, the Government regularly monitors and reviews the implementation of various hydro projects and has also set up a Power Project Monitoring Panel (PPMP) to independently follow up and monitor the progress of hydro projects.